NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **22.08.2025 in Court Room No. 16 Annex at 2.15 p.m.**:

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The Division Bench comprising of the Hon'ble Smt. Justice Bharati H. Dangre (sitting at Goa Bench) and the Hon'ble Smt. Justice Manjusha A. Deshpande (sitting at Principal seat at Bombay) will take up the matters pertaining to the Division Bench, as per the board to be notified separately, through Video Conferencing.

II

After completion of matter, the Division Bench comprising of the Hon'ble Smt. Justice Bharati H. Dangre and Hon'ble Smt. Justice Manjusha A. Deshpande will take up Their Ladyships' extant judicial assignment.

Note: The details of the video conferencing will be provided on the cause-list.

Dated this 21st day of August, 2025.

By Order,

sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.